

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/s HN REACON PRIVATE LIMITED EARLIER OPERATING**  
**IN SERVICE SECTOR AT**  
**H.N-106, I-FLOOR (NEAR GIRI RAJ HOTEL)**  
**SARAI KALE KHAN, NEW DELHI-110013**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>HN Reacon Private Limited</b> CIN:U70101DL2004PTC124645 (Hereinafter referred to as 'CD')
2.	Address of the registered office	H.N-106, I-Floor (Near Giri Raj Hotel) Sarai Kale Khan, New Delhi-110013
3.	URL of website	As per information available to RP, there is no such URL
4.	Details of place where majority of fixed assets are located	As per audited balance sheet for financial year 2022-2023, Company does not have any assets
5.	Installed capacity of main products/ services	As per audited balance sheet for financial year 2022-2023, Company does not have any business.
6.	Quantity and value of main products/ services sold in last financial year	As per audited balance sheet for financial year 2022-2023, Company does not have any business.
7.	Number of employees/ workmen	As per information available to RP, there is no such employees/ workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email to: <a href="mailto:hnaireaconcirp@gmail.com">hnaireaconcirp@gmail.com</a> <a href="mailto:csprassan@gmail.com">csprassan@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending email to: <a href="mailto:hnaireaconcirp@gmail.com">hnaireaconcirp@gmail.com</a> <a href="mailto:csprassan@gmail.com">csprassan@gmail.com</a>
10.	Last date for receipt of expression of interest	4th April, 2024
11.	Date of issue of provisional list of prospective resolution applicants	14th April, 2024
12.	Last date for submission of objections to provisional list	19th April, 2024

13	Date of issue of final list of prospective resolution applicants	29th April, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution	19th April, 2024
15	Last date for submission of resolution plans	19th May, 2024
16.	Process email id to submit EOI	<a href="mailto:hnreconcirp@gmail.com">hnreconcirp@gmail.com</a> <a href="mailto:csprassan@gmail.com">csprassan@gmail.com</a>

*Note - The abovementioned timelines are subject to the approval of an application of extension of CIRP Process by 90 days filed by the resolution professional with the Hon'ble National Company Law Tribunal.*



*Prassan Sinha*

Sd/-

Prassan Navin Kumar Sinha  
Resolution Professional  
HN Reacon Private Limited

Communication Address of Resolution Professional

F-242B, 3rd Floor, Near Mangal Bazar,

Laxmi Nagar, New Delhi - 110092

Email: [hnreconcirp@gmail.com](mailto:hnreconcirp@gmail.com)

[csprassan@gmail.com](mailto:csprassan@gmail.com)

Date: 20/03/2024  
Place: Delhi